

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT-IV**

11. C.A.(CAA)/48(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Multiacre Investment Services Private  
Limited

Section 230-232, 234 of Companies Act, 2013

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**ORDER**

1. Adv. Ajit Singh Tawar for the petitioner present physical mode.
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)